

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/151/(IB)/CB/2018
NAME OF THE PETITIONER(S) : POPULAR AGENCIES
NAME OF THE RESPONDENT(S) : IRBAZ LEATHER PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. SAMBASATHASENAM

Representing Counsel
for Petitioners

Abh 2 7

ORDER

Counsel for the Petitioner present. No representation on behalf of the Corporate Debtor. Counsel for the Petitioner submitted that the parties are engaged in the talks for settlement and prayed for time. At request, matter is adjourned. Put up on 23.04.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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